

(c) if so, the reasons for MHA office memorandum No. 9/11/95-RPS dated December 22, 1959, not been followed;

(d) the number of employees of sound staff of CPWD likely to be affected by not following the said memorandum; and

(e) the steps being taken to rectify these types of lapses and to safeguard the interests of these employees who have been ignored?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The criteria fixed by the Department of Personnel and Training from time to time is being followed for fixation of seniority in CPWD.

(b) No, Sir.

(c) to (e). Does not arise in view of reply to (a) and (b) above.

IAS/IFS Officers

3779. SHRI MUKHTAR ANIS : Will the PRIME MINISTER be pleased to state :

(a) the number of IAS and IFS Officers on deputation to the Union Government as on October 1, 1996, Grade-wise, State-wise and Service-wise;

(b) the percentage of sanctioned posts of the present cadre, State-wise and Grade-wise;

(c) whether any check is maintained to ensure uniform level of such deputation among various States;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) The information, as on October 1, 1996, for the IAS is given in Statement-I attached and for the IFS at Statement II to this reply.

(b) The information, as on October 1, 1996 for the IAS is given in Statement III attached and for the IFS at Statement IV to this reply.

(c) to (e). Utilisation of the CDR quota of different State Cadres is an important factor governing the scale at which officers are borrowed from the various State Cadres for filling up posts under the Central Staffing Scheme. Due consideration is also given to the Centres need for fresh inputs at senior levels in policy planning, formulation of policy and implementation of programmes from diverse sources. However, the actual postings of officers at the Centre is made keeping in view the requirements of the job and the merit, competence, qualification and experience possessed by the Officers.

STATEMENT-I

Distribution of Officers Serving at Centre by Cadre and level

(As on 1st October, 1996)

S.No.	Secy	No. of Officers working in Posts of						Total	Percentage
		Secy. level	Addl. level	Skcy level	Jt. Secy level	Dir level	DS level		
1	2	3	4	5	6	7	8	9	10
1.	Assam Meghalaya	7(2)	3(3)	16(7)	11(2)	13(8)	0(0)	50(22)	6.87
2.	Andhra Pradesh	4(2)	8(3)	13(6)	10(2)	10(7)	0(0)	45(20)	6.18
3.	Bihar	4(0)	6(3)	29(10)	25(8)	7(5)	0(0)	71(26)	9.75
4.	Gujarat	4(1)	5(3)	12(4)	14(3)	9(3)	0(0)	44(14)	6.04
5.	Himachal	1(1)	2(1)	9(4)	7(4)	4(0)	0(0)	23(10)	3.16
6.	Haryana	2(0)	3(1)	5(1)	4(2)	0(0)	0(0)	14(4)	1.92
7.	Jammu and Kashmir	0(0)	2(1)	6(4)	3(0)	0(0)	0(0)	11(5)	1.51
8.	Kerala	2(1)	2(0)	12(5)	6(2)	9(5)	3(1)	34(14)	4.57
9.	Karnataka	2(0)	2(0)	11(4)	5(2)	13(7)	0(0)	33(13)	4.53
10.	Maharashtra	8(3)	3(1)	18(8)	6(3)	11(7)	0(0)	46(22)	6.32
11.	Madhya pradesh	10(5)	7(1)	24(10)	11(4)	5(1)	1(1)	58(22)	7.97
12.	Manipur-Tripura	1(0)	1(1)	7(0)	14(3)	11(3)	1(0)	35(7)	4.81
13.	Nagaland	0(0)	0(0)	5(0)	2(1)	2(1)	0(0)	9(2)	1.24
14.	Orissa	3(0)	3(1)	9(4)	6(3)	5(2)	0(0)	26(10)	3.57

1	2	3	4	5	6	7	8	9	10
15.	Punjab	4(1)	4(1)	4(4)	1(0)	2(1)	0(0)	15(7)	2.06
16.	Rajasthan	0(0)	3(2)	10(2)	9(1)	2(1)	0(0)	24(6)	3.30
17.	Sikkim	0(0)	0(0)	0(0)	1(0)	2(0)	1(0)	4(0)	0.55
18.	Tamil Nadu	3(0)	2(1)	10(6)	10(6)	6(3)	0(0)	31(16)	4.26
19.	Uttar Pradesh	11(2)	6(1)	28(9)	18(4)	4(2)	1(0)	68(18)	9.34
20.	Agmut	2(1)	4(1)	13(4)	11(51)	13(2)	0(0)	43(13)	5.91
21.	West Bengal	3(1)	9(4)	15(6)	10(2)	7(2)	0(0)	44(15)	6.04
Total		71(20)	75(29)	256(98)	184(57)	135(60)	7(2)	728(266)	
Percentage		9.75	10.30	35.16	25.27	18.54	0.96	100.00	

Figures in Brackets Indicate Officers in posts of equivalent level and they are included in figures preceding the brackets.

STATEMENT-II

				1	2	3	4
No. of IFS Officers on deputation to the Union Government as on October 1, 1996				3700-5000	SK	IFS	2
Number : 122					HP	IFS	5
Details :					AP	IFS	1
Grade					UP	IFS	2
State					MS	IFS	1
Service					KL	IFS	2
No.					AP	IFS	1
1	2	3	4		AGMUT	IFS	10
Pay scale Rs. 8000 (fixed)				3000-4500			
7300-7600				3700-5000	KL	IFS	6
5900-6700				4100-5300	MT	IFS	7
				(Sr. Scale)	SK	IFS	2
					WB	IFS	4
					GJ	IFS	1
					KTK	IFS	3
4500-5700					BH	IFS	7
					RJ	IFS	3
					TN	IFS	2
					MH	IFS	6
					PB	IFS	1
					AP	IFS	1
					HY	IFS	1
					AM	IFS	3
					OR	IFS	8
					JK	IFS	2
					NG	IFS	2
					HP	IFS	4
					UP	IFS	1

STATEMENT-III

*Utilisation of the Central Deputation Reserve
in Respect of IAS Officers
(As on 1st October, 1996)*

S.No. State	Total Auth strength	Central DRP. RES	No. of Officer at Centre	Col. 5 as % of Col.
1. Assam Meghalaya	207	44	50	113
2. Andhra Pradesh	314	64	45	70
3. Bihar	392	85	71	83
4. Gujarat	236	46	44	95
5. Himachal Pradesh	131	28	23	82
6. Haryana	205	40	14	35
7. Jammu and Kashmir	112	24	11	45
8. Kerala	171	37	34	91
9. Karnataka	253	51	33	64
10. Maharashtra	348	72	46	63
11. Madhya Pradesh	377	82	58	70
12. Manipur-Tripura	198	43	35	81
13. Nagaland	51	11	0	81
14. Orissa	199	43	26	60
15. Punjab	190	40	15	37
16. Rajasthan	252	53	24	45
17. Sikkim	53	11	4	36
18. Tamil Nadu	324	63	21	49
19. Uttar Pradesh	527	108	68	62
20. AGMUT	232	50	43	86
21. West Bengal	292	63	44	69
Total	5064	1058	728	1417

Figures in Column 3 and 4 as on 31/03/95 as per AIS division

Figures in Column 5 as per Civil List

STATEMENT-IV

Information showing the Percentage of sanctioned posts of the present cadre, State-wise, Grade-wise.

State	Grade Rs.	Sanctioned posts	CD position	Percentage
1	2	3	4	5
AGMUT (Arunachal, Goa, Mizoram, and (UTs)	8,000 (fixed)			No post at this grade exists in the sanctioned strength of any State in the Indian Forest Service
Andhra Pradesh 8,000				The post of IGF and Special Secy. in the Grade of Rs. (fixed) was being held by an IFS Officer drawn from Orissa State Cadre
Assam Meghalaya				
Bihar				
Gujarat				

1	2	3	4	5
Haryana				
Himachal Pradesh				
Jammu and Kashmir				
Karnataka				
Kerala				
Madhya Pradesh				
Maharashtra				
Manipur-Tripura				
Nagaland				
Orissa				
Punjab				
Rajasthan				
Sikkim				
Tamil Nadu				
Uttar Pradesh				
West Bengal				

State	Grade Rs.	Sanctioned posts	CD position	Percentage
AGMUT (Arunachal, Goa, Mizoram and UTs)	7300-7600	3
Andhra Pradesh		1
Assam Meghalaya		2
Bihar		1
Gujarat		1
Haryana		1
Himachal Pradesh		1	1	100
Jammu and Kashmir		1
Karnataka		1
Kerala		1
Madhya Pradesh		1
Maharashtra		1
Manipur-Tripura		2
Nagaland		1
Orissa		1
Punjab		1
Rajasthan		1
Sikkim		1
Tamil Nadu		1
Uttar Pradesh		1
West Bengal		1	..	100

State	Grade Rs.	Sanctioned posts	CD position	Percentage
AGMUT (Arunachal, Goa, Mizoram and UTs)	5900-6700	4
Andhra Pradesh		6
Assam Meghalaya		5
Bihar		10	1	10
Gujarat		4
Haryana		2
Himachal Pradesh		3
Jammu and Kashmir		4
Karnataka		5	1	20
Kerala		4
Madhya Pradesh		12
Maharashtra		5	2	40
Manipur-Tripura		4	1	25
Nagaland		1
Orissa		4
Punjab		1
Rajasthan		4
Sikkim		1
Tamil Nadu		5
Uttar Pradesh		10
West Bengal		4	1	25

State	Grade Rs.	Sanctioned posts	CD position	Percentage
AGMUT (Arunachal, Goa, Mizoram and UTs)	4500-5700	19	4	21.0
Andhra Pradesh		21
Assam Meghalaya		21
Bihar		23	2	8.8
Gujarat		14
Haryana		7	1	14.8
Himachal Pradesh		15
Jammu and Kashmir		11	1	9.0
Karnataka		17	1	6.0
Kerala		15	1	6.7
Madhya Pradesh		36	1	2.9
Maharashtra		28	2	7.2
Manipur-Tripura		10
Nagaland		4	1	25.0
Orissa		16	3	18.0
Punjab		6
Rajasthan		15	1	6.7
Sikkim		5
Tamil Nadu		20
Uttar Pradesh		32
West Bengal		14	1	7.2

State	Grade Rs.	Sanctioned posts	CD position	Percentage
AGMUT (Arunachal, Goa, Mizoram and UTs)	Senior scale posts (Rs. 4100-5300) (Rs. 3700-5000) (Rs. 3000-4500)	69	10	14.5
Andhra Pradesh		52	2	3.9
Assam Meghalaya		44	3	6.8
Bihar		71	7	9.8
Gujarat		44	1	2.3
Haryana		31	1	3.2
Himachal Pradesh		46	7	15.2
Jammu and Kashmir		45	2	4.4
Karnataka		68	3	4.4
Kerala		34	7	20.5
Madhya Pradesh		185
Maharashtra		79	7	8.8
Manipur-Tripura		38	7	18.4
Nagaland		14	2	14.3
Orissa		53	8	15.1
Punjab		20	1	5.0
Rajasthan		40	3	7.5
Sikkim		14	4	28.5
Tamil Nadu		63	2	3.2
Uttar Pradesh		122	3	2.5
West Bengal		40	4	10.0

Food Processing Industries

3780. SHRI R. SAMBASIVA RAO : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether there are ample scope of setting up of food processing industries in the Andhra Pradesh particularly that of mangoes and other fruits;

(b) whether the Government is considering to set up such industries with the help of foreign collaboration;

(c) if so, the details thereof;

(d) the number of food processing industries set up during the last three years in the State;

(e) whether this number is near the target fixed in this regard; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) to (f). Great potential exists for development

of food processing industries in the whole country including Andhra Pradesh. Government have taken various steps for the development of this sector, as a result of which since liberalisation till October, 1996, 274 Industrial Entrepreneur Memoranda for, setting up food processing industries in Andhra Pradesh involving an investment of Rs. 2193 Crores and employment of 52914 persons have been filed. Out of this, 49 units involving investment of Rs. 186 crores. and employment of 5771 persons have already been implemented. Besides, 151 approvals for setting up 100% EOUs, joint ventures, foreign collaborations, etc. in the food processing sectors have also been granted in respect of proposals received from Andhra Pradesh. Out of this 19 units have already been set up involving a total project cost of Rs. 383 crs.

Since food processing industries are both in organised and unorganized sector, information regarding the number of such units set-up State-wise and year-wise is not maintained centrally. Ministry of Food Processing Industries does not set up any food processing units directly in any State.